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HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 30TH AUGUST, 2016 AT 10.00 A.M.

I QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. LEGISLATIVE BUSINESS.

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| 1. The Haryana Appropriation (No. 3) Bill, 2016. | A MINISTER | to introduce the Haryana Appropriation (No. 3) Bill;

to move that the Haryana Appropriation (No. 3) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 2. The Haryana Right to Service (Amendment) Bill, 2016. | A MINISTER | to introduce the Haryana Right to Service (Amendment) Bill;

to move that the Haryana Right to Service (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 3. The Haryana Private Universities (Second Amendment) Bill, 2016. | A MINISTER | to introduce the Haryana Private Universities (Second Amendment) Bill;

to move that the Haryana Private Universities (Second Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 4. The Court Fees (Haryana Amendment) Bill, 2016. | A MINISTER | to introduce the Court Fees (Haryana Amendment) Bill;

to move that the Court Fees (Haryana Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 5. Shri Krishna Ayush University Kurukshetra Bill, 2016. | A MINISTER | to introduce Shri Krishna Ayush University Kurukshetra Bill;

to move that Shri Krishna Ayush University Kurukshetra Bill be taken into consideration at once;

Also to move that the Bill be passed. |
| 6. The Haryana Vishwakarma Skill University Bill, 2016. | A MINISTER | to introduce the Haryana Vishwakarma Skill University Bill;

to move that the Haryana Vishwakarma Skill University Bill be taken into consideration at once;

Also to move that the Bill be passed. |

7. **The Haryana Legislative Assembly (Facilities to Members) Amendment Bill, 2016.** A MINISTER to introduce the Haryana Legislative Assembly (Facilities to Members) Amendment Bill;
- to move that the Haryana Legislative Assembly (Facilities to Members) Amendment Bill be taken into consideration at once;
- Also to move that the Bill be passed.
8. **The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2016.** A MINISTER to introduce the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill;
- to move that the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill be taken into consideration at once;
- Also to move that the Bill be passed.
9. **The Haryana State Legislature (Prevention of Disqualification) Amendment Bill, 2016.** A MINISTER to introduce the Haryana State Legislature (Prevention of Disqualification) Amendment Bill;
- to move that the Haryana State Legislature (Prevention of Disqualification) Amendment Bill be taken into consideration at once;
- Also to move that the Bill be passed.
10. **The Haryana Law Officers (Engagement) Bill, 2016.** A MINISTER to introduce the Haryana Law Officers (Engagement) Bill;
- to move that the Haryana Law Officers (Engagement) Bill be taken into consideration at once;
- Also to move that the Bill be passed.

CHANDIGARH:
THE 29TH AUGUST, 2016.

RAJENDER KUMAR NANDAL
SECRETARY.